## Central Administrative Tribunal Principal Bench, New Delhi

CP 243/2015 OA 3371/2014 MA 1387/2015

this the 29<sup>th</sup> day of October, 2015

Hon'ble Mr. V.Ajay Kumar, Member (J) Hon'ble Mr. P.K.Basu, Member (A)

Lt. Col (Retd.) M.S.Hooda
Deputy Director, NTRO
Aged 58 years
S/o Shri R.S.Hooda
R/o 566, Sector-29, NOIDA

..... Petitioner.

(By Advocate: Shri M.K.Bhardwaj)

## Versus

- Shri Alhad G.Apte
   Chairman
   National Technical Research Organisation (NTRO)
   Government of India, Block-3
   Old JNU Campus
   New Delhi 110 067
- Shri Ashwani Kumar Sonik
   Controller of Administration (COA)
   National Technical Research Organisation (NTRO)
   Block-3, Old JNU Campus
   New Delhi -110 067 .....Contemnors

(By Advocate: Shri Rajesh Katyal)

## ORDER (ORAL)

## By Hon'ble Mr. V.Ajay Kumar, Member (J)

The learned counsel for the applicant submits that in view of the changed circumstances, he wants to pursue with the department for promotion to the post of Director (Admn), therefore, seeks to withdraw the

present CP. Accordingly, the CP is closed. Notices issued to the respondents are discharged.

(P.K.Basu) Member (A)

(V.Ajay Kumar) Member (J)

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